

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 21st DAY OF AUGUST, 2001

Review Application No. 57 of 2001

in

Original Application No.823 of 1998

CORAM:

HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

HON.MAJ.GEN.K.K.SRIVASTAVA, MEMBER(A)

Gurusharan Dass

.... Applicant

Versus

Union of India and Ors

.... Respondents

O R D E R (By Circulation)

JUSTICE R.R.K.TRIVEDI,V.C.

this review application has been filed against the order dated 9.4.2001 passed in OA No.823/98. There is delay in filing review application.

We have considered the application for condonation of delay. The cause shown is sufficient. The delay is accordingly condoned. We have also considered the application for review on merits, however we do not find any error apparent on the face of the record calling for our interference in the order dated 9.4.2001.

The review application has no merit and is accordingly rejected.

MEMBER(A)

VICE CHAIRMAN

Uv/